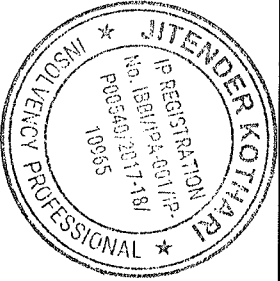


Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023
List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(Amount in ₹)



Jitender Kohhari

Jitender Kohhari
 Interim Resolution Professional of
 Future Enterprises Limited (under CIRP)

IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965

AFA No. AA/110965/02/210923/104532 valid upto 21/09/2023